

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 89**  
TO BE ANSWERED ON THE 11<sup>TH</sup> DECEMBER, 2018

**ADVERSE EFFECTS OF WEEDICIDES**

89. SHRI RAJU SHETTY:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government has noticed an increase in the number of cancer patients due to use of weedicides by farmers;
- (b) if so, whether the Government is not aware that these weedicides require ban from their usage in farmlands;
- (c) whether the ban was not imposed due to pressure from multinational companies that produce such weedicides; and
- (d) if so, the details of strict action proposed to stop usage of such harmful weedicides?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI PARSHOTTAM RUPALA)

(a): No such specific information is available with Central Insecticides Board and Registration Committee (CIB&RC). However, the Registration Committee, constituted under Section 5 of the Insecticides Act, 1968 registers pesticides (including weedicides) after considering its efficacy and safety to human beings, animals and environment. Pesticides (including weedicides) used as per approved labels and leaflets are unlikely to pose any harm.

(b) to (d): Does not arise.

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